

**Government of Jammu and Kashmir**  
**Department of Law, Justice and Parliamentary Affairs.**  
**(Judicial Administration Section)** Civil Secretariat,  
Jammu/Srinagar.

**Notification.**  
**Srinagar, 11<sup>TH</sup> of May, 2022.**

**S.O. 236.**— In exercise of powers conferred by section 3 of the Prevention of Corruption Act, 1988, (Central Act), and in supersession of notification S.O. 288 of 2020 dated 09-09-2022 and in partial modification of notification S.O. 119 of 2021 dated 07-04-2021, the Government hereby appoints the following Judicial Officers as Special Judges, (Anti-corruption) for trial of offences specified in Section 4 of the said Act within their respective territorial jurisdiction shown against each:

S.No.	Name of the Judicial Officer Shri	Place of Posting/ Jurisdiction.
01	Suneet Gupta.	Additional District & Sessions Judge, Doda.
02	Mehmood Ahmad Chowdhary.	Additional District & Sessions Judge, Rajouri.

By order of the Government of Jammu and Kashmir.

**Sd/-**

**(Achal Sethi)**

**Secretary to Government**

Dated: 11-05-2022.

No: Law-Jud/8/2022-10.

**Copy to the:-**

1. Ld. Advocate General, J&K, Srinagar.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
3. Director General of Police, J&K, Srinagar.
4. Registrar General, High Court of Jammu and Kashmir and Ladakh, Srinagar. This is with reference to his letter No. 14251/RG/GS, dated 10-05-2022.
5. Principal Secretary to Hon'ble Chief Justice, High Court, Srinagar.
6. Concerned Judicial Officers.
7. Director Anti Corruption Bureau, J&K, Srinagar.
8. Director, Archeology, Archives and Museums, J&K, Srinagar.
9. General Manager, Government Press, Srinagar for publication in an extraordinary issue of Government Gazette.
10. In-charge Website, Department of Law, Justice & PA.
11. S.O Section, Department of LJ&PA (w. 7. s.c).
12. Concerned file.

**(Reyaz Ali Bhat)**

**Assistant Legal Remembrancer**

*Reyaz Ali Bhat*  
11-05-2022.